

19.05.2014.

C.C.P.No.13/2011

In

O.A.No.226/2009

List is being revised. None is present on behalf of the applicant.

Sri Ashish Agnihotri, learned counsel appearing for the respondents is present.

Today, Sri Ashish Agnihotri has filed an Additional Compliance Report annexing a copy of letter dated 25.3.2014 signed the applicant stating therein that he has received the arrears to the revision of his pension.

Under these circumstances, since the applicant himself stated that he has received the arrears as such, nothing remains to be adjudicated in the present C.C.P. and accordingly C.C.P. is dismissed. Notices stands discharged.

S. Ch.

(Ms. Jayati Chandra)
Member (A)

W.R. Agarwal
(Navneet Kumar)
Member (J)

on order
cal/2014 Amit/-
Received 19-5-14
Present
20-5-14